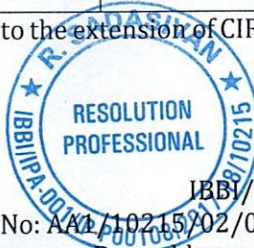


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CONNECT WIND (INDIA) PRIVATE LIMITED
OPERATING IN WIND POWER GENERATION INDUSTRY AT TAMIL NADU
(Under Sub-Regulation (1) of Regulation 36 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Connect Wind (India) Private Limited CIN: U40108TN2010PTC077643 PAN: AAEC1933F
2.	Address of the registered office	Regd Office (As per MCA Website): 165, Lake View Road, West Mambalam, Chennai – 600 033 <i>Note: However, there is no such office at the above address. Presently, the Corporate Debtor does not have a Registered Office.</i> Corporate Office: 2nd Floor, 102/36, Defence Officers Colony, 1st Avenue, Ekkatutangal, Guindy, Chennai – 600032.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Rasingapuram Village and Sankarapuram Village in Theni District in Tamil Nadu.
5.	Installed capacity of main products/ services	The Corporate Debtor owns approximately 13 wind mills. Each windmill has a capacity of around 600 KW
6.	Quantity and value of main products/ services sold in last financial year	Not available. The last audited Financials is available for Financial Year 2017-18.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details can be sought by sending an email to connectwind.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria and Detailed Invitation for Expression of Interest can be sought by sending an email to connectwind.cirp@gmail.com
10.	Last date for receipt of expression of interest	2 nd September, 2024
11.	Date of issue of provisional list of prospective resolution applicants	On or before 5 th September, 2024
12.	Last date for submission of objections to provisional list	On or before 10 th September, 2024
13.	Date of issue of final list of prospective resolution applicants	On or before 13 th September, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to	On or before 18 th September, 2024
15.	Last date for submission of resolution plans	On or before 19 th October, 2024
16.	Process email id to submit Expression of Interest	connectwind.cirp@gmail.com

Note: The above timelines shall be subject to the extension of CIRP Period to be allowed by the Hon'ble National Company Law Tribunal.



R. Sadasivan

Ramakrishnan Sadasivan
Resolution Professional

IBBI/PA-001/IP-P00108/2017-18/10215

AFA No: AA1/10215/02/041024/106057 valid till 04-10-2024.

Reg. address: Old no. 22, New no. 28, Menod Street,
Purasawalkam, Chennai – 600 007

Mobile: 94444 55982

Date: 13th August, 2024, Place: Chennai

For Connect Wind (India) Private Ltd

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CONNECT WIND (INDIA) PRIVATE LIMITED
OPERATING IN WIND POWER GENERATION INDUSTRY AT TAMIL NADU
 (Under Sub-Regulation (1) of Regulation 36 of the
 Insolvency and Bankruptcy Board of India
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Connect Wind (India) Private Limited CIN: U40108TN2010PTC077643 PAN: AAEC1933F
2. Address of the registered office	Regd Office (As per MCA Website): 165, Lake View Road, West Mambalam, Chennai - 600 033 <i>Note: However, there is no such office at the above address.</i> <i>Presently, the Corporate Debtor does not have a Registered Office.</i> Corporate Office: 2nd Floor, 102/36, Defence Officers Colony, 1st Avenue, Ekkattutangal, Guindy, Chennai - 600032.
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Rasingapuram Village and Sankarapuram Village in Theni District in Tamil Nadu.
5. Installed capacity of main products/ services	The Corporate Debtor owns approximately 13 wind mills. Each windmill has a capacity of around 600 KW
6. Quantity and value of main products/ services sold in last financial year	Not available. The last audited Financials is available for Financial Year 2017-18.
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The required details can be sought by sending an email to connectwind.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The eligibility criteria and Detailed Invitation for Expression of Interest can be sought by sending an email to connectwind.cirp@gmail.com
10. Last date for receipt of expression of interest	2nd September, 2024
11. Date of issue of provisional list of prospective resolution applicants	On or before 5th September, 2024
12. Last date for submission of objections to provisional list	On or before 10th September, 2024
13. Date of issue of final list of prospective resolution applicants	On or before 13th September, 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	On or before 18th September, 2024
15. Last date for submission of resolution plans	On or before 19th October, 2024
16. Process email id to submit Expression of Interest	connectwind.cirp@gmail.com

Note: The above timelines shall be subject to the extension of CIRP Period to be allowed by the Hon'ble National Company Law Tribunal.

Sd/-
Ramakrishnan Sadasivan

Resolution Professional

IBBI/PA-001/IP-P00106/2017-18/10215

AFA No: AA1/10215/02/041024/106057 valid till 04-10-2024.

Reg. address: Old no. 22, New no. 28, Menod Street,

Purasawalkam, Chennai - 600 007

Mobile: 94444 55982

For Connect Wind (India) Private Ltd

Date: 13th August, 2024, Place: Chennai

படிவம் G

**தமிழ்நாட்டில் காற்றாலை மின் உற்பத்தித் தொழிலில் ஈடுபடும்
கனெக்ட் விண்ட் (இந்தியா) பிரைவேட் லிமிடெட்டிற்கான
விருப்பத்தை வெளிப்படுத்துவதற்கான அழைப்பு**

(தேசிய கடன் தீர்க்க வகையற்றோர் மற்றும் தொகுப்பு நிலை வாரிய (பெருதிருவன நபர்கள்
தொகுப்பு நிலை செயல்முறை தீர்மானம்) ஒழுங்கு விதிகள், 2016ன் ஒழுங்கு விதி 36A (1)ன் கீழ்)

தொடர்புடைய தகவல்கள்	
1	கார்ப்பரேட் கடனாளர் பெயர் மற்றும் PAN/ CIN/ LLP No.
2	பதிவு அலுவலக முகவரி
3	இணையதள URL
4	பெரும்பாலான நிலையான சொத்துக்கள் அமைந்துள்ள இடத்தின் விவரங்கள்
5	முக்கிய தயாரிப்புகள்/சேவைகளின் நிறுவல் திறன்
6	கடத்த நிறியாண்டில் விற்பனை செய்யப்பட்ட முக்கிய பொருட்கள்/சேவைகளின் அளவு மற்றும் மதிப்பு
7	பணியாளர்கள் / ஊழியர்களின் எண்ணிக்கை
8	இரண்டு வருடங்களின் கடைசியாகக் கிடைக்கப்பெற்ற நிதிநிலை அறிக்கைகள் (அட்டவணைகளுடன்), கடன் வழங்கியவர்களின் பட்டியல்கள், நடவடிக்கையின் அடுத்தடுத்த நிகழ்வுகளுக்கான தொடர்புடைய தேதிகள் இங்கே கிடைக்கின்றன:
9	குறிப்பிட்டு பிரிவு 25(2)(i)-ன் கீழ் தீர்மான விண்ணப்பதாரர்களுக்கான தகுதி இங்கே கிடைக்கிறது:
10	விருப்பத்தை வெளிப்படுத்துவதற்கான கடைசி தேதி
11	வருங்கால தீர்மான விண்ணப்பதாரர்களின் தற்காலிக பட்டியல் வெளியிடப்படும் தேதி
12	தற்காலிக பட்டியலில் ஆட்சேபணைகளை சமர்ப்பிப்பதற்கான கடைசி தேதி
13	வருங்காலத் தீர்மான விண்ணப்பதாரர்களின் இறுதிப் பட்டியல் வெளியிடப்படும் தேதி
14	தகவல் குறிப்பாணை, மதிப்பீட்டு மேடீரிக்ஸ் மற்றும் வருங்கால தீர்மான விண்ணப்பதாரர்களுக்கு தீர்வு திட்டங்களுக்கான கோரிக்கைகளை கடைசித் தேதி
15	தீர்மானத் திட்டத்தை சமர்ப்பிப்பதற்கான கடைசி தேதி
16	விருப்ப கருத்துருவை சமர்ப்பித்தான மின்னஞ்சல் முகவரி

குறிப்பு: மேற்கண்ட காலக்கெடுவானது, மாண்புமிகு தேசிய நிதிவன சட்ட தீர்ப்பாயத்தால் அனுமதிக்கப்படும் CIPR கால நீட்டிப்புக்கு உட்பட்டது.

கனெக்ட் விண்ட் (இந்தியா) பிரைவேட் லிமிடெட்டிற்காக

ஒப்பம்/-

ராமகிருஷ்ணன் சதாசிவன் - தீர்மான நிபுணர்

IBBI/PA-001/IP-P00108/2017-18/10215

AFA No: AA1/10215/02/041024/106057 valid till 04-10-2024

தேதி: ஆகஸ்ட் 13, 2024,

இடம்: சென்னை

பதிவு முகவரி: பழைய எண். 22, புதிய எண். 28, மெனோட் தெரு, புரட்சிவாக்கம், சென்னை 600 007 மொனோபல் : 94444 55882